

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 101 OF 2016 &
IA NO. 245 OF 2016**

Dated: 30th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Power Grid Corporation of India Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Counsel for the Respondent(s) : Mr. S.K. Agarwal and
Mr. S.P. Das for R-3 to R-5

ORDER

Mr. S.K. Agarwal and Mr. S.P. Das take notice on behalf of Respondent Nos. 3 to 5. Issue notice to other Respondents returnable on 10.08.2016. Dasti, in addition, is permitted.

List the matter on **10.08.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

mk/jp